

National Company Law Tribunal

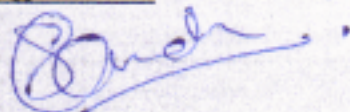
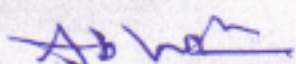
Allahabad Bench

CP NO. 31/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.01.2018

NAME OF THE COMPANY: Rajesh kumar & ors vs LSV Polyinfrey Pvt Ltd.

SECTION OF THE COMPANIES ACT/I & B CODE: 241/242 of the Companies Act of 2013

Sl. NO.	Name	Designation	Representation	Signature
1.	Santosh Pandey	PCS	Petitioner	
2.	Abhishek Mishra	PCS	Respondent	

CP No.31/ALD/2017

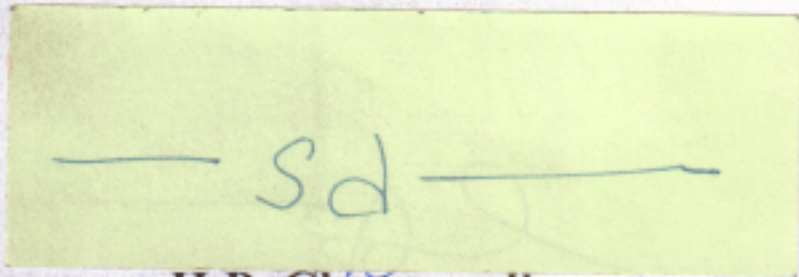
Sh. Santosh Pandey PCS, for the petitioner. Sh. Abhishek Mishra, PCS for respondent company. Today, the case is fixed for pre-hearing conference as both the parties have submitted that they do not propose further to file document. Hence, the pleading seems complete in respect of the present matter.

Hence, the case can be fixed for final hearing.

The matter to be listed on 13<sup>th</sup> February, 2018.

Date: 09/01/2018

Typed by  
Md. Zaid  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)